

(a) whether Government's attention has been drawn to the News Item which appeared in the Indian Express dated February 5, 1981 to the effect that Govt. of India wanted to end amicably the contract with USA in regard to the supply of Fuel for Tarapur, if so, what alternatives are contemplated to provide continued supplies of fuel to the said plant; and

(b) whether the spent fuel is proposed to be re-cycled for the purpose?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH):
(a) The Government of India have consistently reiterated the hope that Indo-US nuclear cooperation under the 1963 Agreement can continue. The Govt. of India have continuously impressed on the Govt. of the United States of America to abide by their commitment under the 1963 Cooperation Agreement.

(b) The question will be considered at the appropriate time.

New instructions on police verification before entering into government service

1512. SHRI PATTIAM RAJAN;
SHRIMATI ILA BHATTA-
CHARYA;
SHRI HARKISHAN SINGH
SURJEET;
SHRIMATI KANAK
MUKHERJEE;
SHRI P. RAMAMURTI;
SHRI SYED SHAHEDUL-
LAH;
SHRI K. C. SEBASTIAN;
SHRI S. KUMARAN;
SHRI BHUPESH GUPTA;
SHRI INDRADEEP SINHA;
SHRI YOGENDRA SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of India have issued any new instructions on

police verification of candidates selected for appointment in Central Government and establishments owned by Central Government;

(b) whether some special verification instructions are given to appointing authorities for candidates from Kerala, West Bengal and Tripura; and

(c) if so, what are the details in this regard and what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) Yes, Sir.

(c) Government have to satisfy themselves about the suitability of the persons to be appointed to Government service in all respects. The character and antecedents of such persons are got verified on the basis of the information supplied by the applicant in a prescribed form through district authorities or where the Government feels that more information would be required to determine the suitability of the persons to the satisfaction of Government, it is open to Government to obtain further material or information from any of its available agencies as it may consider fit. Accordingly, instructions have been issued to appointing authorities wherever found necessary.

Helicopters for anti-submarine warfare

1513. SHRIMATI HAMIDA HABI-BULLAH: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to procure some additional helicopters for anti-submarine warfare;

(b) whether negotiations in this respect are going on with which foreign countries; and

(c) if so, what are the details thereof?